

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/4329/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Rajib Goswami  
Principal Judge,  
Family Court, Nalbari.

Dated Guwahati, the 23<sup>rd</sup> November, 2020.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. FC. NLB/08/2019/447-449 dtd. 21.11.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 23.11.2020 along with station leave permission from the evening of 21.11.2020 till the morning of 25.11.2020, has been granted.

Yours faithfully,

*SKH*

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-91/1994/4330/A, dated 23.11.2020

Copy to:

✓ The Project Manager, Gauhati High Court.

*SKH*  
23/11/2020

**JT.REGISTRAR (VIGILANCE)**

*SKH*